

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 104
CP- 98/ND/2020

IN THE MATTER OF:

Davendra Kumar ... Applicant/Petitioner

Vs

Deltos Infra Pvt. Ltd. ... Respondent

Order under Section 241-242.

Order delivered on 19.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh Kalia and Mr. Rahul ahuja
For the Respondent No. 1&2 : Mr. Anindya Malhotra,
Mr. Ashish Virmani & Mr. Shaurya Lamba

ORDER

Mr. Malhotra, Learned Counsel for the Respondent appearing for Respondent Nos. 1 and 2 accepts notice, undertakes to file reply within four weeks rejoinder, if any, two weeks thereafter, with copy in advance to the other side. List on 19.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Md Saddam